

out of 338 between 1988-89 and 1991-92 on account of their having been provided employment or leaving Delhi or re-marriage or death. In respect of widows provided with additional relief, such relief has been discontinued in 51 cases on ground of employment having been provided either to them or their family members, widows having left Delhi or having died.

[Translation]

Allocation of Natural Gas to Gujarat

*57. SHRI N.J. RATHVA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government have received any request from the Government of Gujarat for allocation of natural gas to the state;

(b) if so, when and the details thereof;

(c) whether any decision has been taken thereon; and

(d) if no, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b). Various requests have been received from the Government of

Gujarat in this regard from time to time.

(c) and (d). In view of the allocations already made within the availability of gas, additional allocations of gas could not be made.

[English]

*58. SHRI RAM KAPSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a proposal to bring more and under oil palm plantation; and

(b) if so, the details of the places identified for the purpose in each State ?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Yes, Sir.

(b) A total area of 7.96 lakhs ha. has been identified in 11 States in the country as suitable for Oil-palm Cultivation. The places identified in States for Oilpalm Cultivation are given in the Statement laid on the Table of the Sabha.

It is proposed to bring about 80,000 ha. under oilpalm cultivation during th eighth plan: Andhra Pradesh (50000 ha.), Karnataka (20,000 ha); other States (10,000 ha).

STATEMENT

State wise Potential Areas Identified for identified

Sl. No.	State	Total area identified (Lakh ha.)	Districts/Potential Areas
1	2	3	4
1.	Andhra Pradesh	4.00	Krishna, East Godavari, West Godavari, Srikakulam, Vizianagaram, Visakhapatnam, Khammam, Guntur, Prakasam, Nellore,
2.	Assam	0.10	Darrang, Dibrugarh, Goalpara, Kamrup, Lakhimpur, Kowgong and Sibsagar.
3.	Karnataka Ghataprabha Irrigation Project Areas.	2.50	Tungabhadra Irrigation Project, Bhadra Project, Banavasi, Upper Krishna, Cauvery Basin, Malaprabha and
4.	Kerala	0.05	Southern Kerala
5.	Maharashtra	0.10	Ratnagiri district, Thilleri Project water and vaishasti; Jagbari river basin and Nathenvadi project area in Khed taluk, Thulji and Thilleri project areas and Surya project area in Thane.
6.	Orissa	0.10	Koraput, Aliwala, Patteru, Raiponia, Palaipal and Simulapal, Indravathi project areas at Jaipatna in Kalahandi district and Kulithalai and Trichy taluks of Tiruchirappalli district.

Sl. No.	State	Total area identified (Lakh ha.)	Districts/Potential Areas
1	2	3	4
8.	Tripura	0.05	Baspadua near Balonia
9.	West Bengal	0.10	Jalpaiguri, Darjeeling and Cooch Behar Districts, 24 - Parganas district also recommended.
10.	Gujarat	0.61	Ukai-Kakrapar Irrigation Project, Daman Ganga Command Area, Sardar Sarovar Irrigation Project and Aliabat Island.
11.	Goa	0.10	Western Ghat Region.
Total:		7.96	